

**Title:** Introduction of the Constitution (Amendment) Bill, 1998 (Amendment of articles 302 and 304).

15.04-1/2 hrs.

SHRI AMAR PAL SINGH (MEERUT): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN (SHRI K. YERRANNAIDU): The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI AMAR PAL SINGH (MEERUT): I introduce the Bill.

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